

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

(b) Does not arise.

(c) The investment proposal for BSP modernisation programme is under consideration of Government and it will be implemented after full appraisal.

[English]

Debt Relief to Scheduled Castes

8307. SHRI P.C. THOMAS: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that a large number of Scheduled Castes who have availed loans under Integrated Rural Development Programme (IRDP) are in great debts and arrears, and are unable to repay the loan amounts; and

(b) if so, the action Government propose to take to help them?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b). The present data reporting system does not generate the information in the manner asked for. However the Scheduled Castes borrowers under the Integrated Rural Development Programme (IRDP) availed credit assistance as under:

(Rs. in crores)

Year	Total credit mobilised	Credit flow to Scheduled Caste borrowers
1	2	3
1985-86	730.16	210.01
1986-87	1014.88	295.56
1987-88	1175.35	340.81
1988-89	1231.12	362.29
1989-90	722.29 @	224.14 @

@ Figures upto December 1989.

The debt relief scheme announced by the Government recently for farmers, artisans and weavers who have taken loans upto Rs. 10,000 will also cover eligible SC borrowers and the scheme would cover all overdue as on 2.10.1989 including short term as well as term loans.

Mortality Rate of Employees of Central Bank of India

8308. SHRI RAM NAIK: Will the Minister of FINANCE be pleased to state

(a) whether the mortality rate in case of the Central Bank of India employees is lower than the mortality rate of the employees of